

1 WP-19031-2020
IN THE HIGH COURT OF MADHYA PRADESH
AT GWALIOR
WP No. 19031 of 2020
(AWDHESH SINGH BHADAURIA Vs THE STATE OF M.P. AND OTHERS)

Dated : 23-07-2024

Shri Awadhesh Singh Bhadoriya, petitioner in person.

Issue notice to the respondents on payment of process fee through RAD mode within seven working days. Notice be made returnable within four weeks.

Meanwhile, respondents are directed to file reply and/or seek instructions about the issue raised in the petition.

(ANAND PATHAK)
JUDGE

(RAJENDRA KUMAR VANI)
JUDGE

Vishal

